

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 769
ANSWERED ON 07.12.2023

**Funds released under various Educational
Schemes for Minorities**

769. SHRI RAJENDRA AGRAWAL:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the quantum of funds released to Meerut Parliamentary constituency of Uttar Pradesh under various educational empowerment schemes for minority communities during the last three years and the current year;
- (b) whether the funds released under the said schemes have been utilised;
- (c) if so, the details of the schemes under which the set targets have been achieved or likely to be achieved shortly; and
- (d) the reasons for shortfall in achieving the targets thereunder?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d): The Government has been implementing various schemes for the welfare and upliftment of every strata, including minorities, especially the economically weaker and lesser privileged sections of the society, through different Ministries/Departments. Ministry of Minority Affairs has specifically implemented various welfare schemes, including various Scholarship schemes, across the country for socio-economic and educational empowerment of the notified minority communities.

The Scholarship schemes namely (i) Pre-Matric Scholarship, (ii) Post Matric Scholarship, (iii) Merit cum Means based Scholarship, implemented by Ministry of Minority Affairs are Central Sector Schemes wherein, funds are directly transferred to the account of beneficiary, hence fully utilised and there is no shortfall in achieving the targets. The district-wise details of fund released under various educational schemes for minorities in the country including the State of Uttar Pradesh during the last three year are available in the website of the Ministry i.e. <https://www.minorityaffairs.gov.in>.
